

Declaration of Assets and Liabilities

Year, 2024-25

I Jyoti kumari non/daughter/wife of Awlok kumar aged 29 years, belonging to Bihar legislative assembly service and presently working as office attendant give here in below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2130

Sr. No.	Description	Self Jyoti kumari	Spouse Name(S) Awlok kumar (Husband)	Dependant-1 Name Revanshi kumari (Daughter)	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	30,000/-	NIL	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NIL	NIL	NIL *	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C Policy No 519335822 Rs-2595 yearly,L.I.C Policy No 829949241 Rs-21471 Yearly, ABSLI Policy no 008427761 Rs-62162.04 Yearly,Policy No 886468356 Rs-1657.38 Monthly,Policy No 886468192 Rs-1614.52 Monthly	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL

1:1	7						
(vi)	Jewellery (give details of weight and value)	10GM	NIL	NIL	NIL .	NIL	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	. NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s)					
	- Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL .	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

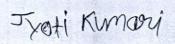
Tyoti Kumaryi

^{*} Dependant here means a person substantially dependent on the income of the employee.

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on		
(a)	(i) Loans from Banks	NIL			
	(ii) Loans from financial institutions	NIL	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	· NIL		
	(b) dues to departments dealing with supply of water	NIL	NIL		
	(c) dues to departments dealing with supply of electricity	NIL	NIL		
	(d) dues to departments dealing with telephones	NIL	NIL		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL		
	(f) Other dues, if any	NIL	NIL		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL Pan no,-JFGPK1443P	NIL		
	(ii) Wealth Tax [Also indicate the assessment -year up to which Wealth	NIL	NIL		
	Tax return filed.] (iii) Sales Tax [Only in case of proprietary business]	NIL	NIL		
	(iv) Property Tax	NIL	NIL		

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	110135365694								
Gender	1	F	F (M/F)							
Date of Birth	:-	2	3	1	0	1	9	9	6	DD/MM/YYYY)
	A									
Class/Group	:-] (A	/B/C)					
Cadre	:-	0	FFI	CE	AT	TEN	/DAN	/T		
		(Full I	Name	e.g. B.	A.SB	ihar A	dminis	trative	Service	e, .
		B.S.	s Bil	har Se	cretari	at Serv	vice et	c.)		
Home District	:-	NALA	NDA					DK LOST		



-1

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Tyoti Kumary

Name of Employee: JYOTI KUMARI

Designation OFFICE ATTENDANT

Department: Bihar legislative assembly

Wednesdays and significa-

Place:-Patna

Date: 13-02-2025

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.